

RAJASTHAN HIGH COURT, JODHPUR

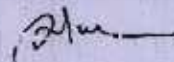
ORDER

NO. GENERAL/...08.../2018

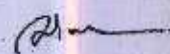
DATE...16.../08/2018

Following officers are hereby appointed as link officers of newly created Special Courts for Protection of Children from Sexual Offences Act, 2012 cases and the Commission for Protection of Child Rights Act, 2005, cases during the period of absence of concerned Presiding Officers or remaining on leave or otherwise, to perform day to day routine work as under :-

S. No.	Name of Special courts for POCSO Act & The Commission for Protection of child rights Act 2005 cases for which link officer (s) are to be appointed.	Name of Link officer (s)
1.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 1, Ajmer	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 2, Ajmer
2.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 2, Ajmer	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 1, Ajmer In absence of both the Special Judges Addl. District & Sessions Judge No.1 Ajmer and in his absence his link officer as authorised by the District Judge, Ajmer
3.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 1, Alwar	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 2, Alwar
4.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 2, Alwar	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 3, Alwar
5.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 3, Alwar	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 4, Alwar
6.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 4, Alwar	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No. 1, Alwar In absence of all the four Special Judges Addl. District & Sessions Judge No.1 Alwar and in his absence his link officer as authorised by the District Judge, Alwar
7.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Balotra	Additional District & Sessions Judge, Balotra and in his absence, his link officer as authorised by the District Judge, Balotra



S. No.	Name of Special courts for POCSO Act & The Commission for Protection of child rights Act 2005 cases for which link officer (s) are to be appointed.	Name of Link officer (s)
8.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Banswara	Additional District & Sessions Judge, Banswara and in his absence, his link officer as authorised by the District Judge, Banswara
9.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Baran	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Baran
10.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Baran	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Baran In absence of both the Special Judges Addl. District & Sessions Judge No.1 Baran and in his absence his link officer as authorised by the District Judge, Baran
11.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Bharatpur	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Bharatpur
12.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Bharatpur	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Bharatpur In absence of both the Special Judges Addl. District & Sessions Judge No.1 Bharatpur and in his absence his link officer as authorised by the District Judge, Bharatpur
13.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Bhilwara	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Bhilwara
14.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Bhilwara	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Bhilwara In absence of both the Special Judges Addl. District & Sessions Judge No.1 Bhilwara and in his absence his link officer as authorised by the District Judge, Bhilwara
15.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Bikaner	Additional District & Sessions Judge No.1, Bikaner and in his absence, his link officer as authorised by the District Judge, Bikaner
16.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Bundi	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Bundi



राजस्थान हाईकोर्ट जयपुर
 16/08/2018

S. No.	Name of Special courts for POCSO Act & The Commission for Protection of child rights Act 2005 cases for which link officer (s) are to be appointed.	Name of Link officer (s)
51.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Sikar	Additional District & Sessions Judge No.1, Sikar and in his absence, his link officer as authorised by the District Judge, Sikar.
52.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Sirohi	Special Judge, SC/ST (POA) Act Cases, Sirohi and in his absence, his link officer as authorised by the District Judge, Sirohi.
53.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, Tonk	Additional District & Sessions Judge, Tonk and in his absence, his link officer as authorised by the District Judge, Tonk.
54.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Udaipur	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 2 Udaipur
55.	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act No 2 Udaipur	Special Judge, POCSO Act & The Commission for Protection of Child Rights Act, No. 1 Udaipur In absence of both the Special Judges Addl. District & Sessions Judge No.1 Udaipur and in his absence his link officer as authorised by the District Judge, Udaipur.

By order,

[Signature]
 REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

No Gen /III/33/2012(S)/1005....

Date 16/08/2018

Copy forwarded to the following for information and necessary action.

1. All Registrar, Rajasthan High court, Jodhpur/ Jaipur.
2. All the District & Sessions Judges.
- 3 All the Concerned Courts
4. A.O.J. (RJS Estt.) Section. RHC. Jodhpur

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[Signature]
 REGISTRAR GENERAL.

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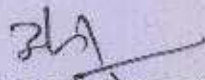
कार्यालय जिला एवं सेशन न्यायाधीश बीकानेर

क्रमांक :- 8166

दिनांक :- 23/08/23

प्रतिलिपि निम्न को सूचनार्थ प्रेषित है :-

1. सेशन न्यायाधीश, भ्रष्टाचार निवारण मामलात, बीकानेर।
2. विशेष न्यायालय, लैंगिक अपराधों से बालकों का संरक्षण अधिनियम 2012, तथा बालक अधिकार संरक्षण आयोग अधिनियम 2005 बीकानेर
3. न्यायाधीश, पारिवारिक न्यायालय संख्या-1/2, बीकानेर
4. अपर जिला एवं सेशन न्यायाधीश सं. 1/2/3/4/5, बीकानेर/कैम्प कोर्ट, श्रीडूंगरगढ़।
5. विशिष्ट न्यायाधीश, अनु.जाति/अनु.जनजाति, (अ.नि.प्र.) बीकानेर।
6. अपर सेशन न्यायाधीश, (महिला उत्पीड़न), बीकानेर।
7. वरिष्ठ सिविल न्यायाधीश एवं मुख्य न्यायिक मजि. बीकानेर।
8. वरिष्ठ सिविल न्यायाधीश एवं अति. मुख्य न्यायिक मजि. संख्या-1/2/3/4, बीकानेर
9. अति. मुख्य न्यायिक मजिस्ट्रेट (किराया अधिकरण) बीकानेर
10. अति. मुख्य न्यायिक मजिस्ट्रेट (रेलवे) बीकानेर
11. विशिष्ट अपर मुख्य न्यायिक मजिस्ट्रेट (पीसीपीएनडीटी एक्ट) कैम्प कोर्ट बीकानेर
12. अति. मुख्य न्यायिक मजिस्ट्रेट नोखा/लूनकरणसर/श्रीडूंगरगढ़
13. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट बीकानेर/संख्या-3, बीकानेर
14. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट खाजूवाला/कोलायत
15. अति.सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट संख्या-1/2/3, बीकानेर
16. विशिष्ट न्यायिक मजिस्ट्रेट (एन.आई.एक्ट.) प्रकरण संख्या-1/2/3, बीकानेर
17. न्यायाधिकारी ग्राम न्यायालय बीकानेर/कोलायत
18. पुलिस अधीक्षक, बीकानेर।
19. अधीक्षक, केन्द्रीय कारागृह, बीकानेर।
20. अध्यक्ष, बार एसोसिएशन, बीकानेर/नोखा/लूनकरणसर/कोलायत/खाजूवाला/श्रीडूंगरगढ़
21. रीडर, अदालत हाजा।
22. सिस्टम ऑफिसर, बीकानेर को न्यायालय की अधिकृत वेबसाइट पर अपलोड हेतु
23. नोटिस बोर्ड, अदालत हाजा।


 जिला एवं सेशन न्यायाधीश,
 बीकानेर।